

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 403 OF 2017 &
IA NO. 1179 OF 2017

Dated: 02nd April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NTPC Vidyut Vyapar Nigam Limited

... Appellant(s)

Vs.

M/s. Godawari Green Energy Limited & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Shubham Arya
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Pulkit Agrwal

Counsel for the Respondent(s) : Mr. Raunak Jain
Mr. Vishvendra Tomar for R-1

ORDER

The learned counsel, Mr. M.G. Ramachandran, appearing for the Appellant submitted that the Appellant has filed an application in the Registry for amendment in the Memo of Parties on 21.03.2018.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

Office is directed to check and post this matter on 04.04.2018, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr